

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 1410-OF-1994

DATE OF ORDER: 26th June, 1997

BETWEEN:

MAGULURU RANGAIAH

.. APPLICANT

AND

1. The Station Engineer, Doordarshan
Maintenance Centre, N.R.Peta,
Kurnool,

2. The District Employment Exchange Officer,
Kurnool.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr.J.KANAKAIAH

COUNSEL FOR THE RESPONDENTS: Mr.NR DEVARAJ, Sr.CGSC for R1
Mr.P.Naveen Rao for R-2

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI A.M.SIVA DAS, MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

None for the applicant. None for R-2. Heard
Mr.N.R.Devaraj, Sr.CGSC for R-1.

2. The applicant in this OA is an aspirant for the post of Helper under R-1's organisation. He submits that his juniors bearing registration Nos.K1/92/3988; K1/93/15126 and K1/93/16009 entered in the Employment Exchange register, have been sponsored whereas though he is



senior and eligible, his name has not been sponsored.

3. This OA is filed to sponsor his name also by R-2 for the post of Helper for which selection was going to be held on 22.11.94 or any other subsequent date and for a consequential direction to R-1 to consider his application also.

4. A short reply has been filed in this OA.

5. It is an admitted fact that the post of Helper is unreserved post to be filled by OC. There is no dispute in regard to the qualification ~~required~~ ^{not required} by the applicant as well as the three candidates whom the applicant alleges as his juniors. It is stated in Page 2 of the replv that the applicant had registered his name as a SC candidate with below SSC qualification on 9.1.87 and with SSC qualification on 16.3.92. The seniority of the three candidates mentioned in para 6(d) of the OA on the basis of the date of registration in the Employment Exchange as given by the respondents is as follows:-

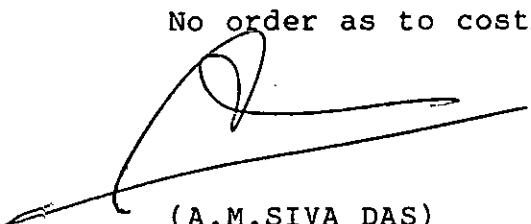
1. K1/92/3988	12.2.80
2. K1/93/15176	4.6.78
3. K1/93/16009	17.7.78

6. Thus it is seen from the above details that the seniors to the applicant as the seniority of the applicant dates back to 9.1.87. As he is not within the seniority of the candidates sponsored, his name was not sponsored by R2.

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7. Though an interim order was passed in this OA on 21.11.94 to interview the applicant on 22.11.94 along with the others, we see no reason to publish his result as he is not senior enough to be considered for that post.

8. In view of what is stated above, we find no merits in this OA. Hence we dismiss the OA as having no merits. No order as to costs.



(A.M.SIVA DAS)
MEMBER (JUDL.)



(R.RANGARAJAN)
MEMBER (ADMN.)

DATED:-26th-June,-1997
Dictated in the open court.

vsn



D.R (J)

24/7/97
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THE TRIBUNAL
HYDERABAD

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWARAN
(3)

DATED: 26/6/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

केन्द्रीय प्रशासनिक अधिकार
Central Administrative Tribunal

DESPATCH

27 JUL 1997

हैदराबाद न्यायालय

HYDERABAD HIGH COURT